## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1947 ANSWERED ON:31.07.2015 Endosulfan Victims Kateel Shri Nalin Kumar

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that hundreds of people including children have become endosulfan victims in coastal districts of Karnataka and Kerala;
- (b) if so, the details thereof;
- (c) whether the Government has received any representation seeking assistance to protect the life of endosulfan victims of both the States:
- (d) if so, the details thereof and response of the Government thereto; and
- (e) the steps being taken by the Government to rescue the life of endosulfan victims?

## Answer

- a) & (b): As per information available with the Government, people in the State of Karnataka and Kerala have been reportedly affected by Endosulfan.
- (c) to (e): The Department of Health & Family Welfare received a proposal from the Government of Kerala regarding rehabilitation package for Endosulfan victims in Kasargod District amounting to Rs. 448. 258 crores. The details of which are as under:
- SI. No. Name of Scheme Amount (in Rs. crore)
- 1 Ex-Gratia to Endosulfan victims based on disease and severity categorization 219.05
- 2 Super speciality hospital, Badiyadduka, Kasargod 112.228
- 3 Strengthening of District

Hospital, Kanhangad 34.78

4 Strengthening of General

Hospital, Kasargod 33.21

- 5 Sustaining and strengthening of existing medical rehabilitation programmes for rehabilitation of Endosulfan victims 13.56
- 6 Upgrading of PHCs in the 11 affected Panchayats to CHC 27.59
- 7 Upgrading of Ayurveda Hospital 5.84
- 8 Upgrading of Homeo Hospital, Kanhagad 2.00

Total 448. 258

Based on Programme Implementation Proposals received from the State of Kerala, the National Health Mission (NHM) has provided financial support 0to the State within their resource envelope for the following activities in Kasargod district:

Financial year Activity Amount (in crores)

2012-13 Dedicated Mobile Medical unit, ambulance for transportation of patients, HR for Palliative care, strengthening of health service delivery systems through HR support in general hospital and district hospital, IEC/BCC, monitoring and evaluation 5.6 2013-14 DO 2.28

2014-15 DO 3

2015-16 Rehabilitation of Endosulfan patients 5.12

The Government of Karnataka has also informed that they have taken all rehabilitation activities and also provided financial assistance to Endosulfan victims. The various actions taken by Government of Karnataka includes screening of all affected areas and identification of victims of Endosulfan, issue of identity cards, disbursal of financial assistance directly in the bank account of the victims, free bus passes, regular medical check-ups and tie-up with private super speciality hospitals for the higher treatment of the affected patients.